

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

CUSTOM Appeal No. 10793 of 2023

[Arising Out Of OIO-MNU-CUSTOM-000-COM-10-23-24 Dated- 14/08/2023 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

DAIWIK ENTERPRISES

2085/18 2nd Floor Chah Indara Bhagirath Palace
Bajrang Bazar Chandni Chowk Delhi
New Delhi, Delhi
111006

.....Appellant

VERSUS

Commissioner of CUSTOMS-Mundra Customs

Office Of The Pr. Commissioner Of Customs, Custom House,
Mundra, Kutch, Mundra Port And Special Economic Zone, Mundra
KACHCHH, GUJARAT-370421

.....Respondent

APPEARANCE:

Shri. Dr. G K SARKAR, Advocate for the Appellant

Shri. Girish Nair, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 14.03.2024

DATE OF DECISION: 12.04.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10791 of 2023.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**